

12.34 hrs.

## PAPERS LAID ON THE TABLE

REPORT OF THE NATIONAL COMMISSION  
ON LABOUR, 1969

श्रम, रोजगार तथा पुनर्वासि मंत्रालय में  
राज्य मंत्री (श्री भागवत सा आजाद) :  
अध्यक्ष महोदय, मैं आपको अनुमति  
से राष्ट्रीय श्रम आयोग 1969 के प्रतिवेदन  
की एक प्रति सभा पटल पर रखता हूँ ।  
[Placed in Library. See No. LT-  
1882/69.]

ANNUAL REPORTS OF THE PRESS COUNCIL  
OF INDIA AND THE REGISTRAR OF  
NEWSPAPERS FOR INDIA

THE DEPUTY MINISTER IN THE  
DEPARTMENT OF PARLIAMENTARY  
AFFAIRS, AND IN THE MINISTRY  
OF SHIPPING AND TRANSPORT  
(SHRI IQBAL SINGH): Sir,  
on behalf of Shri I. K. Gujral, I beg  
to lay on the Table:

- (1) A copy of the Annual Report of the Press Council of India for the year 1968, under section 18 of the Press Council Act, 1965.
- (2) A copy of the Annual Report (Part I) of the Registrar of Newspapers for India on Press in India for the year 1969.

[Placed in Library. See No. LT-  
1883/69.]

NOTIFICATIONS UNDER DRUGS AND  
COSMETICS ACT, 1940

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH AND FAMILY  
PLANNING, AND WORKS,  
HOUSING AND URBAN DEVELOPMENT  
(SHRI B. S. MURTHY): I beg  
to lay on the Table a copy each of  
the following Notifications under sub-

section (3) of section 33 of the Drugs  
and Cosmetics Act, 1940:--

- (1) The Drugs and Cosmetics (Second Amendment) Rules, 1969, published in Notification No. S.O. 2482 in Gazette of India dated the 28th June, 1969.
- (2) The Drugs and Cosmetics (Third Amendment) Rules, 1969, published in Notification No. S.O. 2889 in Gazette of India dated the 19th July, 1969.
- (3) The Drugs and Cosmetics (Fourth Amendment) Rules, 1969, published in Notification No. S.O. 2944 in Gazette of India dated the 26th July, 1969.

[Placed in Library. See No. LT-  
1884/69].

NOTIFICATIONS UNDER JAYANTI SHIPPING  
COMPANY (TAKING OVER OF MANAGE-  
MENT) ACT, STATEMENTS SHOWING  
ACTION TAKEN ON GOVERNMENT  
ASSURANCES

THE MINISTER OF PARLIAMENTARY  
AFFAIRS, AND SHIPPING AND  
TRANSPORT (SHRI  
RAGHU RAMAIAH): I beg to lay on  
the Table:

- (1) (i) A copy each of the following Notifications under sub-section (2) of section 19 of the Jayanti Shipping Company (Taking Over of Management) Act, 1966:—

(a) Hindi version of the Jayanti Shipping Company (Board of Control) Rules, 1966, published in Notification No. G.S.R. 1159 in Gazette of India dated the 19th July, 1966.

(b) The Jayanti Shipping Company (Board of Control) Amendment Rules, 1969 (Hindi and English versions) published in Notification